

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 125

IA(I.B.C)/902 (CH)2024
In

CP (IB) No. 491/Chd/Hry/2019
(Main Matter on 01.05.2024)

IN THE MATTER OF:
Yatinder Chand & Anr.

...Petitioners-Financial Creditor

Versus

Vatika Ltd.

...Respondent-Corporate Debtor

Under Section: 7, IBC 2016
U/s 60 (5)

Order delivered on 08.04.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 30.05.2024.

Sd/-

Court Officer